

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 11.07.2016
Court No. : 5
Item No. : 33

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 16224 OF 2016
WITH PRAYER FOR INTERIM RELIEF

LALIT KUMAR SRIVASTAVA

...PETITIONER(s)

VERSUS

AVNISH KUMAR PANDEY

...RESPONDENT(s)

OFFICE REPORT

The Special Leave Petition above-mentioned has been filed against the Judgement and Order dated 20.06.2016, passed by the High Court of Judicature at Allahabad, in C.M.W. P (PIL) No. 28907 of 2016.

It is submitted that the Special Leave Petition (C) No. CC: 8894 of 2016 arising out of similar issue, permission to file SLP was rejected by this Hon'ble Court on 12.05.2016. (Copy of order dated 12.05.2016 enclosed).

It is further submitted that SLP (C) No. 20964 of 2015 arising out of similar issue was also disposed of by the Hon'ble Court on 27.07.2015. (Copy of order dated 27.07.2015 is enclosed).

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 08th day of July , 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Syed Mehdi Imam, Advocate.

ASSISTANT REGISTRAR